

RAJASTHAN HIGH COURT, JODHPUR

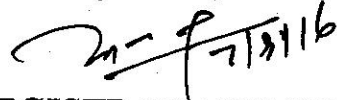
ORDER

No: Estt/HC/2016/ 388

Date: 07.09.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Satyam Chauhan S/o Shri Kanwar Pal Singh Chauhan, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from 03.09.2016.

By Order,



REGISTRAR [ADMN.]

No:I/A(iii)(a)(1)/04/2013/1865

Date: 07-09-16

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars/, Rajasthan High Court, Jodhpur.
- 3.Senior Librarian, Rajasthan High Court, Jodhpur.
- 4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
- 7.Concerned Shri Satyam Chauhan S/o Shri Kanwar Pal Singh Chauhan, C-75, House No.-102, IIDL Apartments, Ramprastha Colony, Ghaziabad, Uttar-Pradesh-201011.
- 8.Personal file.



REGISTRAR [ADMN.]